

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:5243
ANSWERED ON:27.04.2000
HOUSING SCHEME FOR DEFENCE PERSONNEL
CHANDRA VIJAY SINGH

Will the Minister of DEFENCE be pleased to state:

- (a) whether there is a clear national housing policy for defence personnel and/or their dependents;
- (b) if so, the details thereof;
- (c) if not, whether the Government propose to formulate a clear national housing policy in this regard; and
- (d) if so, the time by which it is likely to be done?

Answer

MINISTER OF DEFENCE (SHRI GEORGE FERNANDES)

(a) to (d) : The Defence personnel are provided residential accommodation as per their entitlement and in accordance with the rules framed in this regard. There is no policy for providing houses to dependents of Defence personnel. There is no proposal to formulate a policy in this regard.